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 Negotiations/Talks are held with EU at bilateral meetings, Joint Working Group meetings and Sub Committee on Trade meetings to ensure Indian food exports is not compromised.

(c) Does not arise.

Export of farm products to the US

- 313. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
 - (a) the details of farm products being exported to the US;
- (b) whether it is a fact that our farm products are being faced by US import hurdles every year; and
- (c) if so, the details thereof and how the Ministry is planning to address the hurdles and ensure that more and more farm products are exported to the US?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI): (a) The details of farm products exported to the US during 2012-13 is given in the Statement (*See* below).

(b) and (c) The import of farm produce into any country is governed by the trade regulations of the importing and exporting country. From time to time, the Government of India takes up bilateral trade issues including Sanitary and Phytosanitary Measures (SPS) and Technical Barriers to Trade (TBT) issues with the concerned country in various fora including bilateral meetings and interactions between the two countries.

Recently, basmati rice consignments were detained by USA Customs and these were cleared after testing of samples for presence of pesticide residue by USFDA. The Government had taken up the matter with the Government of USA to advise Environment Protection Agency (EPA) to examine the detailed dossier submitted by M/s Dow Agro Sciences for setting import tolerance on Tricyclazole in rice so that US Food and Drug Administration (USFDA) may exercise enforcement discretion till the process of setting import tolerance is completed by the EPA.

Statement

India Export of Farm products to USA

Quantity in MT, Value in US\$ Mill

Product	2012-13	
	Quantity	Value
1	2	3
Guargum	244829.49	3176.31
Basmati Rice	91289.63	102.90
Other Processed Fruits and Vegetables	70409.51	75.88
Cereal Preparations	40846.73	72.81
Miscellaneous Preparations	25511.05	46.42
Dried and Preserved Vegetables	18763.09	19.73
Non Basmati Rice	21195.93	15.69
Floriculture	6706.84	15.40
Milled Products	24261.19	12.79
Jaggery and Confectionery	11961.20	8.70
Fruits and Vegetables Seeds	141.96	7.04
Other Fresh Vegetables	6519.56	5.69
Mango Pulp	3783.81	4.90
Pulses	3217.24	4.09
Alcoholic and Non-Alcoholic Beverages	3960.97	3.71
Cocoa Products	1218.42	3.64

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1		2	3
Other Fresh Fruits		1620.42	2.70
Walnuts		291.91	2.34
Other Cereals		2033.99	1.81
Fresh Mangoes		242.20	1.06
Groundnuts		144.62	0.19
Fresh Onions		788.22	0.17
Fresh Grapes		66.86	0.13
Wheat		105.03	0.03
Total		579909.87	3584.13

Source: APEDA

Impact of FT Zone Agreements

314. DR. JANARDHAN WAGHMARE: SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of Free Trade Zone Agreements that have been completed and the number that are currently being negotiated;
- (b) whether Government has evaluated the impact of Free Trade Zone Agreements; and
 - (c) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI): (a) India has signed 10 Free Trade Agreements and 5 limited Preferential Trade Agreement (PTAs). India is negotiating 18 FTAs, including expansion/review of some of the existing FTAs.